NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

14. IA(IBC)(PLAN)/10(MB)2024
IVN.P (IBC)/35(MB)2024
IA 3125(MB)2024
IN
C.P. (IB)/738(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.06.2024**

Name of the Party: Srinidhi Comprint Private Limited
Vs
First Flight Couriers Limited

Section 9, 30, 60(5), 12(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Pulkit Sharma a/w Adv. Chimnay i/b Apex Law Partners for Applicant/ Resolution Professional present through physical mode. Adv. Gunjan Chaubey for the EPFO present through virtual mode.
2. Post this matter on **25.06.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/